

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03.04.2019

O.A./260/462/2017

C MAHANTA & ANOTHER

M.A./260/400/2017

-V/S-

M.A./260/401/2017

STEEL AUTHORITY OF INDIA

SB MATTER

ITEM NO:84

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. D. Das

Mr. J. Pal

Mr. M. M. Swain

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. S. D. Das, Mr. M. M. Swain and Mr. J. Pal Ld. Counsel for the respondents are present.</p> <p>No one was present on behalf of the applicant on 04.05.2018.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>